

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4451

ANSWERED ON:19.12.2014

ICDS

Patle Smt. Kamla Devi

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of districts of Chhattisgarh included in Integrated Child Development Services (ICDS) Scheme during each of the last three years and the current year;
- (b) whether the Government has assessed the effects of the non-inclusion of all districts of the State in the said scheme and if so, the details and the outcome thereof;
- (c) whether most of the districts not covered under the said scheme fall in the naxal affected areas;
- (d) if so, the details thereof;
- (e) whether, the remaining districts are likely to be included in the said scheme during the current financial year; and
- (f) if so, the details thereof and if not, reasons therefor and the steps being taken by the Government in this direction?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (f): The Integrated Child Development Services (ICDS) Scheme was universalized in 2008-09 preceded by rapid expansion in the years 2005-06, 2007-08, so as to cover all habitations across the country. Accordingly, the ICDS Scheme has been rolled out in all districts in the country including the State of Chhattisgarh.

In order to address various programmatic, management and institutional gaps and to meet administrative and operational challenges, Government approved the proposal for Strengthening and Restructuring of ICDS Scheme during 12th Five Year Plan. Restructured and Strengthened ICDS has been rolled out in three phases from 2012-13 to 2014-15.

The restructured ICDS has been rolled out in Chhattisgarh in identified 9 High Burdened Districts during the first year (2012-13), and in the remaining districts during the third year (2014-15) (i.e. w.e.f. 1.4.2014)